



आयकर अपीलीय अधिकरण: दिल्ली पीठ, नई दिल्ली
Income Tax Appellate Tribunal, Delhi Benches, New Delhi
1st, 2nd & 3rd Floor, Tower-B, World Trade Center
Nauroji Nagar, New Delhi
Email: judicial.delhi@itat.nic.in

F.No. 70-Jd/AT/Jud.Admn/Judicial/Del/2025-26

Dated: 04.12.2025

CIRCULAR

Sub: Non-functioning of Benches of the ITAT, Delhi Zone during Christmas Vacation-
Reg.

During the ensuing Christmas Vacation, the Hon'ble Vice-President (DZ) has approved non-functioning of Benches of Delhi Zone, i.e. Delhi, Agra & Dehradun Circuit Bench of the ITAT from 29.12.2025 to 02.01.2026.

2. In this regard, it may be noted that:-

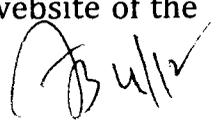
- i. During the vacation period, there will be no sitting of regular Benches.
- ii. The Offices of ITAT will remain open during the aforesaid period. All the officers, officials and other staff will attend office as usual.
- iii. On the request of parties, vacation Bench for hearing urgent matters, such as Stay petitions, Early Hearing Petitions, Miscellaneous applications etc, shall be constituted by the Hon'ble Vice-President (DZ).
- iv. Matters fixed for hearing during the Bench non-functioning period shall be adjourned by the Registry to regular dates.
- v. The Vacation period shall be utilized for judicial/technical research, dictating pending judicial orders, human resources capacity building and attending to administrative matters etc.

Sd/-

(Manoj Kashyap)
Assistant Registrar

Copy for information and compliance to:-

1. The Assistant Registrar (Central), ITAT, Mumbai Benches, Mumbai
2. The Assistant Registrar (Judicial), ITAT, Delhi/Agra/Dehradun Circuit Bench with a request to display the instant circular on the office notice board.
3. Departmental Representative Office, ITAT, Delhi/Agra/Dehradun.
4. Bar Association, ITAT, Delhi/Agra/Dehradun.
5. IT, Cell, Delhi with a request to upload the instant circular on the website of the ITAT.


Assistant Registrar